

have also requested to consider the question of reduction in sales tax on tractors.

Testing fee for water meters in Delhi

6999. SHRI RANABHADUR SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the testing fee for water meters in Delhi has been increased from Rs. 5 to Rs. 17 per unit but their correctness is never ensured, with the result that the consumers have to pay more than is due;

(b) whether the authorities charge Rs. 100 as security deposit for each meter in addition to the monthly rent of 75 paise;

(c) whether no interest at the rate of 12 per cent per annum is paid to the consumers on the security deposit; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The testing fee for water meters both in New Delhi Municipal Committee area and in the Delhi Municipal Corporation area is only Rs. 5 per unit. However, an additional charge of Rs. 12 is levied by the Corporation when the meter is removed from the premises by the staff of the Delhi Water Supply and Sewage Disposal Undertaking and refitted back after testing.

(b) No. The New Delhi Municipal Committee charges only Rs. 50 as security deposit per meter and the Delhi Municipal Corporation charges Rs. 75 as security deposit per meter.

(c) and (d). No interest is paid on meter security deposits as per Municipal rules.

Parents Teachers Association in H.S. Schools, Delhi

7000. SHRI AMBESH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether in the Delhi Higher Secondary Schools, there is provision for the establishment of Parents Teachers Association; and

(b) whether some fund is collected every year from the students for the above P.T.A. and if so, the rate of collection from each student for Parents Teachers Association Fund?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) Yes, Sir.

(b) The rate of collections for the Parents Teachers Association Fund is generally one rupee per student per year. However, the Association can, by specific resolution, provide for a higher rate.

Construction of DDA Flats for Low-income Group

7001. SHRI S. N. SINGH DEO:
SHRI C. M. STEPHEN:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of places in Delhi where the construction of flats for allotment to persons belonging to Low-income Group, has been recently completed by D.D.A. or nearing completion, indicating the number of flats and storeys built in each area;

(b) the likely dates when the announcements for their allotment will be made during the year 1973; and

(c) the names of places where the construction of D.D.A. flats for Low-income Group is likely to be completed during the years 1973 and 1974 separately indicating the number of flats and storeys proposed to be built for each area?

**THE MINISTER OF STATE IN
THE DEPARTMENT OF PARLIA-
MENTARY AFFAIRS AND IN THE
MINISTRY OF WORKS AND HOUS-
ING (SHRI OM MEHTA):**

(a) I. <i>Lawrence Road</i>	
(i) 2 storeyed	480
(ii) 2½ storeyed	660
(iii) 3 storeyed	2684
(iv) 4 storeyed	776
	4600
II. <i>Pankha Road</i>	
(i) Single storeyed	893
(ii) Double storeyed single unit	1000
	1893
III. <i>Wasirpur</i>	
(i) Double storeyed	188
IV. <i>Tagore Garden</i>	
2 storeyed	348
V. <i>Naraina</i>	
(i) 3 storeyed (2 room)	162
(ii) 3 storeyed (1 room)	48
(iii) 4 storeyed (2 room)	136
	346
GRAND TOTAL	7375

(b) Out of 7375 flats, 5375 flats have been allotted. The balance of 2000 flats is proposed to be released in June, 1973.

(c) Programme for 1973

I. <i>Pankha Road</i>	
(i) 2 storeyed	1278
(ii) 3 storeyed	300
II. <i>Kalkaji</i>	
2 storeyed	1066
III. <i>Rajouri Garden</i>	
2 storeyed	436
IV. <i>Wasirpur</i>	
(i) 2 storeyed	486
(ii) 3 storeyed	481

V. <i>Katwaria Sarai</i>	
2 storeyed	88
VI. <i>Sunlight Colony</i>	
2 storeyed	148
VII. <i>Prasad Nagar</i>	
4 storeyed	300

Programme for 1974

I. <i>Rajouri Garden</i>	
3 storeyed	694]'
II. <i>Munirka</i>	
	500
III. <i>Madipur Jacing Nayagarh Rd.</i>	
	250
IV. <i>Madipur Ph. III</i>	
	250
V. <i>Malviya Nagar</i>	
	500

Note: The schemes for 1974 mentioned at II, III, IV, & V above are in the planning stage and the number of storeys in respect of these is yet to be finalised.

**Rehabilitation of Displaced Persons
under Gadgil Assurance**

7002. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 7718 dated the 29th May, 1972 regarding rehabilitation of displaced persons under Gadgil Assurance and state:

(a) whether steps have been taken to rehabilitate 1221 persons found eligible to receive benefits under the Gadgil Assurance;

(b) if so, the particulars thereof, and

(c) if not, the time by which the scheme will be finalised?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). The Delhi Development Authority have decided to resettle 323 families on the places where they are squat-